

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5014
ANSWERED ON:07.05.2012
PROPOSALS FOR MORE DDRCS
Khaire Shri Chandrakant Bhaurao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of proposal to open more District Disability Rehabilitation Centres (DDRCs) under Deen Dayal Rehabilitation Scheme (DDRS) received by Government from various Non-Governmental Organisations (NGOs) working for the welfare of differently abled persons, State-wise and NGO-wise; and

(b) if so, the details thereof alongwith the pending proposals, if any?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b): The Government had identified 100 Districts of the country for setting up of District Disability Rehabilitation Centres (DDRCs) during the last two years of the XI Five Year Plan. As per the provisions of the scheme, each new DDRC is run under a District Management Team (DMT) headed by the District Collector, who selects a registered implementing agency for running the DDRC.

Out of these 100 districts, DDRCs have been set up in 33 Districts. A Statement indicating State-wise list of these 100 DDRCs (including DDRCs for the setting up of whom funds have already been released), details of the implementing agencies/NGOs and reasons for pendency of proposals is at Annexure.